Upgradation of technology of electric Locomotives

205. SHRI VIREN J. SHAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government are unable to make use of the full scale benefits of railway electrification due to lack of suitable locos which could make the high trailing loads available with existing loop length; and

(b) if so, what action is being taken to upgrade the technology of electric locomotives?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir. . . i

(b) Does not arise. However, continuous efforts are being made to improve the total asset utilisation including that on electrification, by upgrading technology of electric locomotives of higher horse power tracks of higher strength etc.

पटना-गया रेलवे लाईन का विस्तार

206. श्री शंकर दयाल सिंह : क्या रेल मंत्री यह बताने की छुभा करेंगे कि :

(क) क्या पटना-गया रेलवे लाइन के विस्तार संबंधी कोई प्रस्ताव सरकार के विचाराधीन हैं ; ग्रीर

(ख) क्या उस लाइन को दोहरी रेल लाइन बनाने के लिए कोई सर्वेक्षण कराया गया है ; यदि हां, तो उसका ज्यौरा क्या है ?

रेल मंत्री (श्री जार्ज फर्नाडिस) : (क) ग्रौर (ख) ५टना-गया खंड पर लाइन क्षमता में सुधार करने के लिए ज्रपेक्षित कार्यों का मूल्यांकन करने हेतु सर्वेक्षण किया गया था । सर्वेक्षण रिपोर्ट में की गयी मिफ़ारिशों के श्रनुसार इसकी खडीय क्षमता बढ़ाने के लिए ६. 72 वरोड़ रुपये से ग्रधिक की श्रनुमानित लागत से निम्नलिखित कार्य 1988-89 के रेलवे बजट में ग्रनुमोदित किए गए थे :---

to Questions

- (i) टोकनरहित ब्लाक कार्य प्रणाली ;
- (ii) पोताही हाल्ट को कासिंग स्टेशन में बदलना ; तथा
- (iii) जहानाबाद में अतिरिक्त प्लेटफ़ार्म ।

फ़िलहाल इस खंड में दोहरी लाइन बिछाने का कोई प्रस्ताव नहीं है ।

ब डायूं जिले में चीनी मिल कालगाया जाना

207. श्री राम नरेश यादवः क्या खाद्य श्रीर नागरिक पूर्ति मंत्री यह बताने की ग्रुपा करेंगे कि:

(क) क्या बदायूं जिले में कोई चीनी मिल लगाने का प्रस्ताव है; यदि हां, तो इस संबंध में श्रभी तक कितनी प्रगति हुई है; श्रौर

(ख) क्या बिसौली क्षेत्न में कोई सर्वेक्षण कराया गया है ?

खाद्य और नागरिक पूर्ति मंत्रालय में राज्य मंत्री (श्री राम पूजन पटेल) : (क) वदायूं जिले में नई चीनी मिलें लगाने का कोई प्रस्ताव खाद्य विभाग के विचाराधीन नहीं है ।

(ख) वेन्द्रीय सरकार द्वारा देश के तिसी भी भाग का (उत्तर प्रदेश के क्षेत्रों सहित) नई चीनी फ्रैक्ट्री लगाने के लिए कोई प्रस्ताव/पहचान या सर्वेक्षण नहीं किया जाता है। राज्य सरकारों से यह प्रपेक्षा की ज.ती ह कि वे गन्ना उत्पादन की संभावनाओं/उपलब्धता की जांच कर नई चीनी मिलों की स्थापना के लिए प्राप्त आवेदन पत्न अपनी सिफ़ारिशो सहित केन्द्र सरकार को भेर्जे ।

Allotment of land to Brahamin Samaj of Yamuna Vihar, Delhi

208. SHRI BEKAL UTSAHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the allotment of land to Brahamin Samaj

of Yamuna Vihar, Delhi for construction of a Dharamsala is under consideration;

(b) whether it is also $_{a}$ fact that some representations have been received in this regard;

(c) if so, what action has been taken thereon; and

(d) by when the allotment is likely to be made t_0 the said Samaj of Yamuna Vihar?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MARAN): (a) to (d) Request for allotment of land for the construction of a Dharamsala has been received from Brahmin Samaj. Allotment of land for such purposes depends upon the availability of suitable site_E in th_e concerned localities.

Charter of demands submitted by theIndian Railways Traction WorkersAssociation

209. SHRI SUKOMAL SEN; Wil) the Minister of RAILWAYS be pleased to state;

(a) whether Government have recently received a Memorandum of demands from the Indian Railways Traction Workers Association;

(b) if so, whether it includes a demand for introduction, of "Risk Allowance" for employees exposed to occupational Risk/Hazard/Diseases;

(c) if so, what action has been taken on the 6aid demands; and

(d) if not, the reasons therefor.

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b) Representations from the Association were received in September, 1989 which included a demand for "Risk Allowance" for e^mPl^oyees exposed to occupational Risk/Hazard/Diseases.

(c) and (d) Traction, staff do not work under High Voltage conditions. Before starting any work on the Traction equipment, power supply is switched off and the equipment is properly earthed. Hence, there is no particular hazard involved in this working. As far as eligibility of the staff for Risk Allowance is concerned, the staff do not fulfil the criteria/ guidelines laid down by the Department of Personnel and Training.

Regularisation of strike period of Junior Engineers of C. P. W. D.

210. SHRI SAMAR MUKHERJEE; Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that 37 days' strike in 1987 by the C. P. W. D. Junior Engineers was called off following an agreement between the C. P. W. D. Junior Engineers Association and the Government that the strike period would be regularised by adjusting towards some kind of leave;

(b) whether it is also a fact that the Department of Personnel had left the matter to th_e Urban Deve lopment Ministry to decide;

(c) if so, the reasons for non-implementation of the said agreement;

(d) whether Government propose to review the matter for implementa tion of the said agreement; and

(e) if so, the details thereof?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MARAN): (a) No Sir. What was agreed to with th_e C. P. W. D. Junior Engineers' Association was that the matter regarding payment of pay and allowances for the period of the strike would be referred to the Department of Personnel and Training to corjsider whether the leave admissible to the Junior Engineers and Sectional Officers (Horticulture) can be adjusted against the period of strike